

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JASHANK IMPEX PRIVATE LIMITED

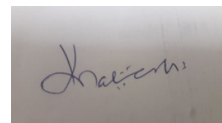
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Jashank Impex Private Limited
2.	Date of incorporation of corporate debtor	March 24 th , 2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52393GJ2011PTC064575
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: - Landmark Empire Build-A, 5th Floor, Sh-516 Landmark Corpo, Saroli Surat Gujarat-395010
6.	Insolvency commencement date in respect of corporate debtor	August 2 nd , 2021 (Copy of order was received on August 6 th , 2021)
7.	Estimated date of closure of insolvency resolution process	January 28 th , 2022 (180 days from the date of Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Krishna Gopal Ratanlal Maheshwari IBBI Registration No: - IBBI/IPA-001/IP-P-01296/2019-2020/12712
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: - 408, Manish Chambers, Sonawala Road, Above Kotak Bank, Goregaon (E), Mumbai- 400063 Email ID registered with the Board: 1kgmaheshwari@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address for Correspondence: Primus Insolvency Resolution and Valuation Pvt. Ltd. 408, Manish Chambers, Sonawala Road, Above Kotak Bank, Goregaon (E), Mumbai- 400063, India Email Id- cirpjashank@gmail.com
11.	Last date for submission of claims	August 20 th , 2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	Relevant Forms and Details of authorized representatives are available at:	Web link https://ibbi.gov.in/home/downloads Physical Address Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Jashank Impex Private Limited on August 2nd, 2021 (copy of order received on August 6th, 2021).

The creditors of Jashank Impex Private Limited, are hereby called upon to submit their claims with proof on or before August 20th, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Krishna Gopal Ratanlal Maheshwari
(IBBI/IPA-001/IP-P-01296/2019-2020/12712)
Interim Resolution Professional

Date: August 7th, 2021

Place: Mumbai

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